

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 316 of 2013  
& IA-412 of 2013**

**Dated : 9<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M/s Wardha Power Co. Ltd. ... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Meghana Aggarwal  
Counsel for the Respondent(s) : Mr. Gaurishankar Saikumar  
Mr. R. Kohli  
Ms. Soumya Saikumar for R-2  
Mr. Buddy A. Ranganadhan

**ORDER**

At the request of the learned counsel for the Appellant, post the matter for hearing on **10<sup>th</sup> November, 2014**.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

*sh/vt*